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Government of India  
Ministry of Commerce & Industry  
Department of Commerce  
Directorate General of Foreign Trade

**Notification No. 17 /2015-2020**

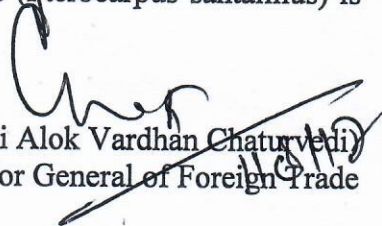
**New Delhi, Dated: / August, 2017**

**Subject: Amendment in import policy conditions of items under Exim Code 44039918 under Chapter 44 of ITC (HS), 2017 – Schedule – 1 (Import Policy).**

**S.O. (E):** In exercise of powers conferred by Section 3 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government hereby amends the import Policy Condition of items under Exim Code 4403 9918 under Chapter 44 of ITC (HS), 2017 – Schedule – 1 (Import Policy), as under:

Exim Code	Item Description	Existing Policy	Proposed Policy
4403 99 18	Red Sanders (Pterocarpus santalinus)	Free	<b>Prohibited</b>

2. **Effect of this Notification:** Import of Red Sanders (Pterocarpus santalinus) is "Prohibited".

  
(Shri Alok Vardhan Chaturvedi)  
Director General of Foreign Trade

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